

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.413
IB/115/ND/2024

IN THE MATTER OF:

Suman Pandey Liquidator of SAV Finance and ... Applicant
Investment Company Pvt. Ltd.

Under Section 59 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the ROC : Mr. Aakash Sharma, Adv., for ROC
For the Liquidator : Mr. Iswar Mohapatra and Mr. Markandey Kr. Singh,
Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Liquidator is present. The report on behalf of the Income Tax is not filed. As a last and final chance, 10 days time is granted to the Income Tax Department to file their report. List the matter on **02.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)